

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:1676
ANSWERED ON:03.12.2014
BRAIN DRAIN IN SERVICE SECTOR
Lekhi Smt. Meenakashi

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the Government plans to take specific steps to deal with brain drain, especially in the service sector;
- (b) if so, the details thereof and if not, the reasons therefor; and
- (c) the impact of brain drain in various sectors of Government functionaries and the steps taken/proposed to be taken in this regard?

Answer

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office.
(DR. JITENDRA SINGH)

(a) & (b): In order to encourage scientists to continue in Government service the scientists etc., are given speedy and timely promotions without linking it to availability of vacancies. Doctors, in teaching faculty, are allowed to serve upto the age of 65 years. Government servants who are given special training or are allowed to take study leave have to execute a bond for serving the government for minimum of 3 years after such training/leave. Also all Group 'A' Government servants need to obtain the permission of the Government if they wish to take up any commercial employment within a year of their retirement.

(c): No centralized information is maintained in this regard.